

30-9-1989 and to manufacturing activities by 31-12-1989, provided the projects were approved by the State Level Committee/District Level Committee on or before 30-9-1988 i.e. within the validity period of the Scheme. The Government of Kerala had submitted reimbursement claims amounting to Rs. 11.16 crores. As the subsidy in respect of the units contained in the claims was not approved by the State Level Committee/District Level Committee on or before 30-9-1988, these claims could not be reimbursed.

#### **Assistance to New Sugar Cooperative Factories**

1173. SHRI GOVINDRAO NIKAM: Will the Minister of FOOD be pleased to state:

(a) whether the cost of machinery of sugar factory has increased considerably; and

(b) if so, the steps the Government propose to take for extending financial assistance to the new sugar cooperative factories?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Central Government does not give any financial assistance for establishment of new sugar factories. However, the Central Financial Institutions grant loans to new sugar factories after the due appraisal of their projects.

#### **Funds for Industrial development of Kerala**

1174. SHRI KODIKKUNNIL SURESH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Kerala have sought financial assistance from the Union Government for industrial development in the State; and

(b) if so, the amount sanctioned by the Union Government during 1991-92 for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) and (b) Financial assistance to States is given in the form of Central assistance for financing State plans. The normal gross Central assistance for Kerala's State Plan for 1991-92 was approved at Rs. 301.00 crores excluding externally aided projects (EAP). The outlay approved for the State's industries sector including Village and Small Industries for 1991-92 is Rs. 84.15 crores.

[Translation]

#### **Setting up of Akashvani Centre at Sitamarhi**

1175. SHRI NAWAL KISHORE RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up an Akashvani centre at Sitamarhi in Bihar;

(b) whether the broadcast from Sitamarhi would be expanded to Motihari, Betia, Madhubani areas bordering Nepal;

(c) whether any survey was conducted in the past in Sitamarhi regarding the proposal for setting up of an Akashvani centre;

(d) if not, whether Government would get a survey conducted by sending a team of experts; and

(e) if so, when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.